NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

| TRANSFER PETITION NO. | TP No.120/HDB/2016 | | |
|----------------------------------|--|--|--|
| COMPANY PETITION/APPLICATION NO. | CP No.56/2014 | | |
| NAME OF THE COMPANY | Rytumitra Cold Storage Pvt Ltd. | | |
| NAME OF THE PETITIONER(S) | Thullur Srinivas Rao & Others | | |
| NAME OF THE RESPONDENT(S) | Rytumitra Cold Storage Pvt Ltd. & Others | | |
| UNDER SECTION | 397/398 | | |
| | · · | | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|-------------|------------------------|-----------|
| C/. Blupesh 0/0. R. Raghunandan Ran | solvo cali | 99666 22805 | 3 |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Sigņature |
|------------------------|-------------|------------------------|-----------|
| S. Chidamberan | Pcs | 9849056652 | Ly |
| | | | |
| | | | |

Enclosed Order Sheet

Heard Shri G. Bhupesh, Learned Counsel on behalf of Shri R.Raghunandan Rao, Learned Senior Counsel for the Petitioner and Shri S. Chidambaram, Learned PCS for the Respondent. The Learned Counsel for all the parties submit that the issue in question is likely to be resolved and requested two weeks' time. Post the case on 20.11.2017.

Member (T)

bm

Member (J)